NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

27. IA 2669/2022 IN C.P.(IB)- 397(MB)2020

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - KTR Management Service Pvt Ltd
V/s
Sahara Hospitality Ltd

APPEARANCES: -
FOR THE APPLICANT : Adv. Shubham Bharambe
FOR THE RESPONDENT : Absent.

Section: Rule 11 of NCLT, 2016 U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **24.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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